

Sanctuaries for Wild Life

814. **Shri Shivnanajappa:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Indian Board for Wild Life has approved the starting of two more sanctuaries, one at Mamandur and the other in Adilabad district in Andhra Pradesh;

(b) whether the Government of India are to share the expenditure in this connection; and

(c) if so, the estimated expenditure thereon?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) The sanctuary near Mamandur Reserve Forests was sanctioned in 1956-57. No proposal regarding a sanctuary in Adilabad District has been received from the Andhra State.

(b) 50 per cent. of the non-recurring expenditure other than on residential buildings, is contributed by the Government of India as grant.

(c) The total estimated expenditure on the Mamandur Sanctuary in 1956-57 was Rs. 1,36,700 consisting of Rs. 1,12,000 for the formation of a road from Balapalle to Papasamudram, Rs. 8,000 for expenditure on staff and Rs. 16,700 for repairs to rest houses. Of this 50 per cent. of the non-recurring item of road formation viz. Rs. 56,000, was sanctioned as grant from the Government of India.

Loans for Manipur Administration

815. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) the amount of loans and advances granted by the Manipur administration in the past and proposed to be written off;

(b) the respective amounts granted so far for agricultural and industrial purposes; and

(c) whether notices for recovery have been issued under the Bengal Advances Recovery Act?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement is laid on the Table of Lok Sabha. [See Appendix II, annexure No. 129].

Agriculture Implements for Manipur

818. **Shri L. Achaw Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that 40 bundles of shovel, fork, hoe and spades have been received by the Agriculture Department in Manipur from the U.S.A. through C.A.R.E. for distribution to the poor and needy farmers in Manipur during 1957; and

(b) how they have been actually distributed?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes.

(b) These agricultural implements were suitable for gardening and except for a few which are still in the stock of the Manipur Administration, others were distributed amongst those interested in gardening.

Rice in Tripura

817. **Shri Bangshi Thakur:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that about 15,000 maunds of rice from a godown of Tripura Administration, Agartala was thrown into a pond; and

(b) if so, the reasons therefor?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b). During the floods in Agartala on 2nd June, 1956, water entered in to Government rice godowns causing damage to considerable quantity of rice. After the flood water subsided, the stocks of rice were salvaged and it was found that about 15,000 mds. was unfit for human consumption and even for cattle feed. A quantity of 720 mds. was used for manure purposes and the balance quantity was buried in Government land.